

National Company Law Tribunal

Allahabad Bench

CP NO. 06/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Rajnesh Kumar Mishra vs. Rainbow Multilevel
Trademark Pvt Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 433/434/439 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

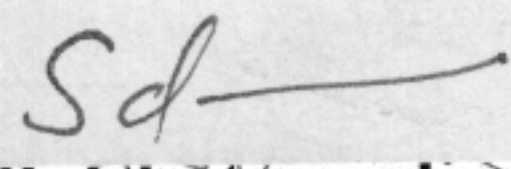
CP No.06/2012

The present case is received as a transferred case from the Hon'ble High Court at Uttarakhand. Therefore, the registry of this Tribunal is directed to issue a fresh notice to both the parties as well as to the Central Government through the office of Registrar, Kanpur.

The matter to be listed on 19th January, 2018.

Dated:13.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)